

**बहुराष्ट्रीय औद्योगिक कम्पनियों द्वारा
निर्मित उपभोक्ता सामान**

1141. श्री जगदीश जोशी : क्या
उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार बहुराष्ट्रीय औद्योगिक
कम्पनियों द्वारा निर्मित उपभोक्ता सामान
के अन्तर्राष्ट्रीय ब्राण्ड नामों का भारतीयकरण
करने का विचार रखती है; और

(ख) यदि हां तो इसका ढीरा क्या
है?

[Consumer goods manufactured by
multinational industrial companies

t 1141. SHRI JAGDISH JDSHI: Will
the Minister of INDUSTRY be pleased
to state:

(a) whether Government propose
to Indianise the International brand
names of the consumer goods manu-
factured by multi-national industrial
companies; and

(b) if so, what are the details
thereof?]

उद्योग मंत्रालय में राज्य मंत्री (श्री जगदम्बी
प्रसाद यादव) : (क) ऐसा कोई प्रस्ताव
इस समय सरकार के विचाराधीन नहीं है।

(ख) प्रश्न ही नहीं उठता।

†[THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI JAGDAMBI PRASAD
YADAV): (a) No such proposal is
presently under consideration of the
Government.

(b) Does not arise.]

†[English translation.

**Violation of the Industrial (D&R)
Act, 1951 by monopolistic industrial
houses**

1142. SHRI SHIVA CHANDRA
JHA: Will the Minister of INDUS-
TRY be pleased to state:

(a) what is the number of mono-
polistic industrial houses which have
violated the Industries Development
and Regulation Act, 1951, during the
last three years;

(b) what action has been taken by
Government so far and with what
results in this regard; and

(c) what is the number of cases
which are pending before Government
for action along with the names of the
parties against whom these cases are
pending?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI
JAGDAMBI PRASAD YADAV): (a)
to (c). Information is being collected
and will be laid on the Table of the
House.

Plan Achievements and targets

1143. SHRI SHIVA CHANDRA
JHA: Will the PRIME MINISTER
be pleased to state:

(a) what have been the Plan tar-
gets and actual achievements in the
major sectors of the Indian economy
during the last three years;

(b) whether there had been any
disparity between the two during the
same period; and

(c) what specific machinery Go-
vernment have set up for the imple-
mentation of the Plan programmes if
no machinery has been set up what
are the reasons therefor?

THE MINISTER OF STATE IN
THE MINISTRY OF PLANNING
(SHRI FAZLUR REHMAN): (a) The
enclosed statement indicates the tar-
gets and achievements in the three
Annual Plans 1976-77 to 1978-79.

Annual Plans 1976-77 to 1978-79. [See Appendix CIX, Annexure No. 58].

(b) Yes, Sir.

(c) The Plan programmes in the public sector are implemented through the agency of the Ministries and departments at the Centre and in the States and public sector companies, corporations and similar organizations set up for specific purposes. Over the years the machinery for Plan implementation has been evolved and strengthened. It has been realised that in keeping with the priority given to agriculture, rural development and village and small industries in the Sixth Plan new institutional arrangements will have to be made. The nature of the needed arrangements and the measures to give effect to them are indicated in the Draft Five Year Plan—1978-83. Steps have been initiated in this direction.

Employment provided in the Khadi and Village Industries

1144. PROF. RAMLAL PARIKH: Will the Minister of INDUSTRY be pleased to state:

(a) what is the employment provided in the khadi and village industries during the last two years State-wise;

(b) what are the details of the wages paid to the Khadi and village industries employees in different States during the same period; and

(c) what steps Government propose to take to expand the khadi and village industries in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): A statement is attached. [See Appendix CIX, Annexure No. 59].

(b) Detailed information in respect of the wages paid to the Khadi and Village Industries employees in different States is not available.

(c) There are at present 25 Khadi and Village Industries under the purview of Khadi & Village Industries Commission and various programmes for their development have been and are being implemented. A Working Group on Khadi & Village Industries was constituted by the Government to recommend future strategy, policy and programmes for the development of these industries. The Working Group has submitted its recommendations which will be implemented as soon as decisions are taken thereon.

Manufacture of Soyabean products by multinationals and large houses

1145. SHRI SUNDER SINGH BHANDARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that large houses and multinationals have been allowed to set up units for the manufacture of soyabean products;

(b) whether it is a fact that certain applications from the large houses and multinationals for setting up units for Soyabean processing were rejected in the year 1977 if so, what were the reasons therefor;

(c) to what extent the small producers of Soyabean products have been affected; and

(d) what is the number of big companies which have been issued licences to manufacture Soyabean products since January 1979?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) The applications were rejected because the manufacture of Soyabean products was not expressly mentioned in Appendix to the Press Note dated